

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3458  
ANSWERED ON:26.04.2012  
CLASH ON DILUTION OF GOVERNMENT STAKE  
Harsha Kumar Shri G.V.

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether there is any difference of opinion between the Government and Krishak Bharati Cooperative Ltd. (KRIBHCO) on dilution of Government stake;
- (b) if so, the details thereof; and
- (c) the steps being taken to resolve such issue?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) Yes, Madam.

(b) After the enactment of Multi State Cooperative Societies (MSCS) Act 2002, KRIBHCO has amended its bye-laws and repatriated the GOI equity amounting to Rs. 139.10 Cr during June 2003 to Dec. 2009 which was accepted by the Department of Fertilizers. The repatriation cheques amounting to Rs. 91.40 crore issued by KRIBHCO during Dec. 2010 and July 2011 were returned to KRIBHCO seeking some clarification from them to see that transparency has been maintained by KRIBHCO in allotment of Shares.

(c) Two meetings were held on 15.7.2010 and 1.3.2012 under the chairmanship of Secretary (Fertilizers) with the representative of KRIBHCO to discuss the issues of Repatriation of GOI equity by KRIBHCO and transparency maintained by KRIBHCO while allotting shares to the new as well as existing member societies.